

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 1/2017  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)



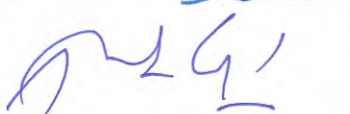
Ms. Deepa Krishan  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

**NAME OF THE COMPANY : M/S.**

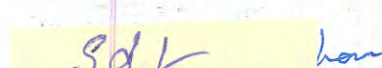
Modern Insulators Ltd.

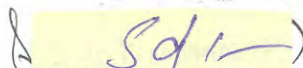
**SECTION OF THE COMPANIES ACT: 391-394**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Pooj Turpathi	Sr. Advocate.	Reluctant.	
2.	Anju Jain	Advocate	"	
3.	Hitesh Sacha.	"	"	
4.	Vijay Chandra Jishi	Advocate Respondent		
5.	Anil Yadav	APOC (Rajasthan)	ROC	

**ORDER**

At the request of the learned counsel for the petitioner, the matter is posted for hearing on 26.04.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
13.04.2017

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)